

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III(Special Bench)**

**Item No.312**  
33/66/ND/2020

**IN THE MATTER OF:**

M/s. Isthmus Capital Advisors Private Limited  
**Vs.**  
ROC, Delhi & Haryana

.... **APPELLANT**

.... **RESPONDENT**

**SECTION**

**U/s 66**

**Order delivered on 04.09.2023**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**SHRI ATUL CHATURVEDI,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :  
For the RD : Ms. Niharika Tanwar, Advocate for RD  
For the AROC : Ms. Mitika, AROC

**ORDER**

None appears for the Appellant. Ld. Counsel for the RD is present. In the interest of justice, the matter is adjourned to **20.11.2023**.

**Sd/-**

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (JUDICIAL)**